



2026:DHC:6433



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC011076842025

+ **OMP (ENF.) (COMM.) 2/2026**

BPTP LIMITED

.....Decree Holder

Through: Mr. Manish Sharma, Senior Advocate along with Ms. Nidhi Mohan Parashar, Mr. Umang Kumar Singh, Mr. Vikrant Kumar, Ms. Adya Rao, Advs.

versus

VIJ CONTRACTS PRIVATE LIMITEDJudgement Debtor

Through: Mr. Vikram, Mr. Sheetesh Khanna, Mr. Kartik Wadhwa, Advs.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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07.08.2026

1. Learned Counsel for the Decree Holder seeks liberty to withdraw the present execution petition with liberty to file again as and when situation arise.

2. Leave and liberty is granted as aforesaid.

3. The present execution petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

AUGUST 7, 2026/at